

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 167 of 2011**

**Dated: 18<sup>th</sup> November, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Gulbarga Electricity Supply  
Company Limited**

**.... Appellant (s)**

**Versus**

**M/s JSW Steels Limited & Ors.**

**... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Venkat Subramaiaam TR  
Mr. Raghavendra Srivatsa**

**Counsel for the Respondent(s) : None**

**ORDER**

Admit. Issue notice to the respondents returnable on **18<sup>th</sup> January, 2012.** Dasti service is permitted.

Post the matter on **18<sup>th</sup> January, 2012** along with **Appeal Nos. 136 and 137 of 2011.**

**(P.S.Datta)  
Judicial Member  
rkt/ks**

**(Rakesh Nath)  
Technical Member**